

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

.

**PETITION NUMBER** 

: TCP/284/ (IB)/2017

NAME OF THE PETITIONER(S)

: R.BALASUBRAMANIAN

NAME OF THE RESPONDENT(S)

: ORANGE AQUA POLY PRODUCTS PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

31/7/17

For Course for Revpondent

1-2mg

31/7/12

## **ORDER**

Counsel for petitioner present and reported ready for submissions. Counsel for respondent prayed time stating that the senior counsel is held up at the High Court of Madras. At request, time enlarged for their submissions. Put up on 02.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy) Member (Judicial)